

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

STARRED QUESTION NO:292
ANSWERED ON:18.03.2013
CRUELTY AGAINST ANIMALS
Gangaram Shri Awale Jaywant

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has taken cognizance of the incidents of alleged cruelty being committed against stray cattle;
- (b) if so, the action taken against the guilty along with the steps taken/being taken to check such incidents;
- (c) whether dogs are allegedly being killed across the country including Delhi;
- (d) if so, the details thereof and the action taken by the Government in this regard; and
- (e) the steps taken by the Government to sensitise the public through media to refrain from committing cruelty against stray dogs and other animals?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) to (e) A Statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (e) of Lok Sabha Starred Question No.292 for reply on 18.03.2013 raised by Shri. Jaywantrao Awale regarding Cruelty against Animals.

(a) Yes, Madam. Government takes cognizance of Cruelty to animals as per the provisions of The Prevention of Cruelty to Animals Act 1960 (PCA Act 1960).

(b) The offenders are prosecuted as per provisions of the PCA Act, 1960.

(c) There is no centralized mechanism to receive reports on killing of animals including dogs. However, Animal Welfare Board of India (AWBI), a statutory Body constituted under the Ministry of Environment and Forests as per the provisions of the PCA Act 1960, has received some reports of dogs being killed across the country.

(d) AWBI brings such matters to the notice of District Administration, Police and Concerned Departments of the State Governments who are empowered under the Prevention of Cruelty to Animals Act, 1960.

(e) AWBI publishes Magazines and News letters to sensitize the public on cruelty to animals and importance of Humane Treatment of animals. Animal Welfare Board of India observes Animal Welfare Fortnight in January every year to create awareness on the PCA Act, 1960, showing compassion to animals and also to educate the School Children about Humane Treatment.